

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 90(ND)/2011
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

NAME OF THE COMPANY: M/s .Greenline Transip Systems pvt.
V/s.
Airone Aviation Pvt Ltd.


SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Saurabh Kalin	Adv	Respondent	Harshil Aggarwal
2.	Harshil Aggarwal	Adv		
3.	P. Nagesh	Adv	Petitioner	P. Nagesh
4.	Sanskar Aggarwal	Adv.	Petitioner	Sanskar

Order

On account of hearing of a part heard matter, this matter shall now be heard on
23.11.2016 as agreed by Counsel for the parties.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

17.10.2016
(P.K.Sud)